### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## $\begin{array}{c} LOK\ SABHA \\ UNSTARRED\ QUESTION\ NO.2880 \\ TO\ BE\ ANSWERED\ ON\ 2^{ND}\ DECEMBER,\ 2016 \end{array}$

### CONFERENCE OF PARTIES UNDER WHO FRAMEWORK

#### 2880. MOHAMMED FAIZAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Seventh session of the Conference of Parties to WHO Framework Convention on Tobacco Control (FCTC) was recently held in New Delhi;
- (b) if so, the number of countries and delegates that participated in the conference; and
- (c) the main issues discussed to control the tobacco use?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a): Ministry of Health & Family Welfare, Government of India hosted the Seventh Session of the Conference of Parties (COP7) to the WHO Framework Convention on Tobacco Control, from 7<sup>th</sup> to 12<sup>th</sup> November, 2016 at the India Expo & Mart, Greater NOIDA, Uttar Pradesh.
- (b): 138 countries with approximately 1,100 delegates participated in the conference.
- (c): Agenda of the Conference is enclosed as Annexure.



### Conference of the Parties to the WHO Framework Convention on Tobacco Control

Seventh session Delhi, India, 7–12 November 2016 **Provisional agenda item 1.1** 

FCTC/COP/7/1 Rev.1 6 September 2016

### Provisional agenda

- 1. Opening of the session
  - 1.1. Adoption of the agenda and organization of work

    Documents FCTC/COP/7/1 Rev.1 and FCTC/COP/7/1 Rev.1(annotated)
  - 1.2. Credentials of participants

    Document FCTC/COP/7/2
- 2. Applications for the status of observer to the Conference of the Parties

  \*Document FCTC/COP/7/3\*\*
- 3. Invited speakers
- 4. Global progress report in implementation of the WHO FCTC, followed by a general debate Documents FCTC/COP/7/4 and FCTC/COP/7/DIV/3
- 5. Treaty instruments and technical matters
  - 5.1. Status of the Protocol to Eliminate Illicit Trade in Tobacco Products

    \*Document FCTC/COP/7/5\*\*
  - 5.2. Impact assessment of the WHO FCTC: report by the expert group Document FCTC/COP/7/6
  - 5.3. Implementation of Article 5.3 of the WHO FCTC Document FCTC/COP/7/7
  - 5.4. Further development of the partial guidelines for implementation of Articles 9 and 10 of the WHO FCTC: "Regulation of the contents of tobacco products" and "Regulation of tobacco product disclosures": report by the working group and report by WHO

Documents FCTC/COP/7/8; FCTC/COP/7/9; FCTC/COP/7/INF.DOC/1

- 5.5. Control and prevention of globally emerging products
  - 5.5.1 Control and prevention of waterpipe tobacco products: report by WHO Document FCTC/COP/7/10
  - 5.5.2 Electronic nicotine delivery systems and electronic non-nicotine delivery systems: report by WHO

    Document FCTC/COP/7/11
- 5.6. Economically sustainable alternatives to tobacco growing (in relation to Articles 17 and 18 of the WHO FCTC)

Document FCTC/COP/7/12

- 5.7. Implementation of Article 19 of the WHO FCTC: "Liability": report by the expert group *Document FCTC/COP/7/13*
- 5.8. Addressing gender-specific risks when developing tobacco control strategies (*item proposed by a Party*)

Document FCTC/COP/7/14

5.9. Tobacco advertising, promotion and sponsorship: depiction of tobacco in entertainment media (*item proposed by a Party*)

Document FCTC/COP/7/38

### 6. Reporting, implementation assistance and international cooperation

- 6.1. Reporting arrangements under the WHO FCTC: report by the expert group Document FCTC/COP/7/15
- 6.2. International cooperation for implementation of the WHO FCTC, including the implementation of the 2030 Agenda for Sustainable Development, the global NCD targets and human rights

Document FCTC/COP/7/16

6.3. South-South and Triangular cooperation

Document FCTC/COP/7/17

6.4. Sustainable measures to strengthen implementation of the WHO FCTC: report by the working group

Document FCTC/COP/7/18

6.5. Financial resources and mechanisms of assistance Document FCTC/COP/7/19

6.6. Issues related to implementation of the WHO FCTC and settlement of disputes concerning the implementation or application of the Convention

Document FCTC/COP/7/20

6.7. Trade and investment issues, including agreements, and legal challenges in relation to the implementation of the WHO FCTC

Document FCTC/COP/7/21

### 7. Budgetary and institutional matters

- 7.1. Performance report for the 2014–2015 workplan and budget Document FCTC/COP/7/22
- 7.2. Interim performance report for the 2016–2017 workplan and budget Document FCTC/COP/7/23
- 7.3. Payment of the voluntary assessed contributions and measures to reduce Parties in arrears Document FCTC/COP/7/24
- 7.4. Proposed workplan and budget for the financial period 2018–2019 Documents FCTC/COP/7/25; FCTC/COP/7/INF.DOC./2
- 7.5. Convention Secretariat's fundraising efforts and collaborative work Documents FCTC/COP/7/26
- 7.6. Process and methodology to conduct the performance evaluation for the current and subsequent Head of the Convention Secretariat: report by the Bureau of the Conference of the Parties

Document FCTC/COP/7/27

7.7. Review of accreditation of nongovernmental organizations with the status of observers to the Conference of the Parties

Document FCTC/COP/7/28

7.8. Review of accreditation of intergovernmental organizations with the status of observers to the Conference of the Parties

Document FCTC/COP/7/29

7.9. Maximizing transparency of Parties' delegations, intergovernmental organizations, nongovernmental organizations and civil society groups during sessions of the COP and meetings of its subsidiary bodies

Document FCTC/COP/7/30

- 7.10. Possible amendments to the Rules of Procedure of the Conference of the Parties *Document FCTC/COP/7/31*
- 7.11. Strengthening synergy between the Conference of the Parties and the World Health Assembly

Document FCTC/COP/7/32

- 7.12. Relationship of the Convention Secretariat with other international entities: observer status *Document FCTC/COP/7/33*
- 7.13. Hosting arrangements between the Convention Secretariat and WHO *Document FCTC/COP/7/34*
- 8. Date and place of the eighth regular session of the Conference of the Parties

  \*Document FCTC/COP/7/35\*\*
- 9. Election of the President and Vice-Presidents of the Conference of the Parties

  \*Document FCTC/COP/7/36\*\*

- 10. Adoption of the provisional report of the seventh session of the Conference of the Parties  $Document\ FCTC/COP/7/37$
- 11. Closure of the session

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